

(c) Up-to-date information from the State Governments is awaited. As soon as received, the same will be placed on the Table of the Sabha.

**Clerk Grade Examination conducted by N.D.M.C.**

2049. SHRI R. N. BARMAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total number of candidates appeared in the Clerk's Grade Examination conducting by New Delhi Municipal Committee, New Delhi in June, 1973;

(b) the total number of candidates declared successful; and

(c) Out of the candidates declared successful, how many have been offered employment so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) The Examination was last conducted by the New Delhi Municipal Committee in February, 1973 and not in June, 1973. 13,520 candidates appeared.

(b) 473.

(c) 98.

**O.B.I. Investigation into West Bengal Wheat Bran Scandal**

2050. SHRI SAROJ MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the C.B.I. has investigated into the role of the West Bengal Food Department official in the wheat Bran Scandal;

(b) if so, what are the findings;

(c) whether the report published in the *Hindustan Times* dated the 19th October, 1973 that West Bengal Gov-

ernment did not suspend the official as recommended by the C.B.I. Report was correct; and

(b) if so, the steps Government propose to take to ensure implementation of recommendation of the C.B.I.?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (d). The required information has been called for and will be laid on the Table of the Sabha.

**Quantity of Hoarded Food Articles seized**

2051. SHRI A. K. M. ISHAQUE: Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount of hoarded food articles seized so far in 1973 in different States; and

(b) the total number of persons arrested in connection with the seizure?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). According to information received so far, a quantity of 4,52,618 quintals of foodgrains, was seized from the 1st January 1973 to the end of July 1973 under the foodgrains and other Essential Commodities Control Orders. During the same period the number of cases detected was 28,019. 24,239 persons were prosecuted and 8,077 convicted.

**Inclusion of Alwar District in National Capital Region**

2052. DR. KARNI SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether only the district of Alwar has been included from the State of Rajasthan in the National Capital Region;